

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
STARRED QUESTION No. *336
TO BE ANSWERED ON THE 25th March, 2022

Establishment of Pharma Parks

***336. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:
SHRI SATYADEV PACHAURI:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has announced to establish a number of pharma parks in the country;
- (b) if so, the details thereof;
- (c) the details of such pharma parks established, so far, State/UT-wise; and
- (d) the details of investment made in all those pharma parks, so far, park-wise?

ANSWER

**MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(Dr. MANSUKH MANDAVIYA)**

(a) to (d): A statement is laid on the table of the house.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. *336 FOR REPLY ON 25.03.2022

(a) to (d): The Department of Pharmaceuticals is implementing a scheme namely “Promotion of Bulk Drug Parks” which provides for grant-in-aid towards creation of Common Infrastructure Facilities (CIF) in the bulk drug parks to be developed by the States. The total financial outlay of the Scheme is Rs. 3,000 Crore with maximum grant-in-aid for one bulk drug park limited to Rs 1,000 crore or 70% of the project cost of CIF, whichever is less. In case of North Eastern states and Hilly States (Himachal Pradesh, Uttarakhand, Union Territory of Jammu & Kashmir and Union Territory of Ladakh), the maximum limit of financial assistance is Rs 1,000 crore or 90% of the project cost of CIF, whichever is less. The Guidelines of the scheme are available on the website of the Department of Pharmaceuticals, i.e., <http://pharmaceuticals.gov.in>.

Department has received proposals from 13 States, viz., Uttar Pradesh, Tamil Nadu, Telangana, Karnataka, Maharashtra, Gujarat, Madhya Pradesh, Rajasthan, Punjab, Haryana, Himachal Pradesh, Andhra Pradesh and Odisha under the scheme.
